Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 146 of 2012

Dated: 4th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J Talwar, Technical Member

Chhattisgarh Mini Steel Plant Assn.. **.... Appellant (s)**

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors. **...Respondent (s)**

Counsel for the Appellant(s): **Mr. Amit Kapur**
Mr. Vishal Anand
Counsel for the Respondent(s): **Mr. M.G. Ramachandran**
Ms. Swapna Seshadri
Ms. Swagatika Sahoo for R.1
Mr. K. Gopal Choudary for R.2

ORDER

We have heard the learned counsel for the Appellant for some time. It is noticed that this Appeal has been filed challenging the tariff Order, but till now the public notice has been issued. Issue public notice.

Post the matter for further hearing on ***15.04.2013.***

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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